

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.49/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Dilip Kumar Paul & Anr. -Versus- Tangerine Technologies Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv. *Perlm*

1. DRIPTO MAJUMDAR, Adv. { Respondent  
Nos. 1, 2 and

3

*AD*  
10/10/17  
*Omegina*  
10/10/17

O R D E R

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

List on 15-11-2017 for argument.

*JK*  
(Jinan KR)  
Member(J)

*VP*  
(Vijai Pratap Singh)  
Member(J)